

Planning Commission;

(d) the number of tribal families affected by the project and rehabilitated till date; and

(e) the steps taken-proposed to be taken by the Government for providing compensation to the affected people?

WATER RESOURCES (SHRI SIS RAM OLA): (a) and (c) The Upper Indravati Multipurpose Project was approved by the Planning Commission on 3rd May, 1978 for an estimated cost of Rs. 208.14 crores.

(b) The physical and financial progress of Upper Indravati Project upto 9/97 is as under:

THE MINISTER OF STATE OF THE MINISTRY OF

Physical:

Dam & Headworks:

Items of Work		Progress
1. Indravati, Podagada & Kapur Dam	—	Almost complete.
2. Muran Dam	—	85% completed.
3. Dykes	—	Completed.
4. Hati Barrage & Head Regulators	—	Completed.

Canals:	Earth Work	Cement & Masonry	Lining
1. Left Canal System	68%	55%	54%
2. Right Canal System	99.9%	99%	—
3. Left Canal System	—	Not yet started.	

  

Financial	Rs. in Crores
1. Latest Estimated Cost	Rs. 1588.06
2. Expenditure upto 3/97	Rs.842.98

(d) and (e) 2293 tribal families were affected by the project and all the families have been rehabilitated.

**Navigational Safety Measures in Hoogly River**

758. SHRI SYDAIAH KOTA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to safeguard navigational safety measures in the Hoogly river by dredging the Hoogly river;

(b) if so, the details thereof; and

(c) the time by which the project is likely to start to protect the port?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATARAMAN): (a) to (c) Regular maintenance dredging of Hoogly river is being done by the Calcutta Port Trust through Dredging Corporation of India and through their own dredgers. Apart from dredging, river training works have also been done/planned to be done by the Port to stabilise the channel and improve the depths.

**Non-Payment of Wages to Workers**

759. SHRI HARIN PATHAK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a demonstration was held by the NPCC Unions in August, 1997 to draw the attention of the Government regarding non-payment of wages to the workers due to corruption in the Corporation;

(b) whether a memorandum has been submitted to the Government to meet the demand of the employees and take appropriate action against the Officers involved; and

(c) if so, the action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) Yes Sir.

(b) Yes Sir.

(c) Appropriate action on the demands of the NPCC Unions contained in the Memorandum have already been initiated.

[Translation]

**Establishment of Central Schools in Maharashtra**

760. SHRI DATTA MEGHE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to establish New